

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 138 of 2020 (SZ)**

**IN THE MATTER OF:**

V.B.R. Menon

... Applicant(s)

Versus

The Chief Secretary to Govt. of Tamil Nadu and Others

... Respondents(s)

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**Place: Bengaluru  
Date : 10.01.2021**



*S Suresh*  
**DEPONENT**  
**S. SURESH**  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE (SOUTH)  
MIN. OF ENV, FORESTS & CC, GOVT. OF INDIA  
BENGALURU - 560 079. MOB : 9480672128

**Status Report in compliance to Hon'ble NGT order dated 02.11.2020 in O.A. No. 138 of 2020 (SZ): V.B.R. Menon vs Govt. of Tamil Nadu & Ors.before the Hon'ble NGT, SZ**

Hon'ble NGT vide order dated 02.11.2020 in O.A. No. 138 of 2020 (SZ): V.B.R. Menon vs Govt. of Tamil Nadu & Ors. before the Hon'ble NGT, South Zone, directed CPCB to file a status report regarding the status of implementation of installation of Vapour Recovery System (VRS) in the Petroleum outlets of 100 KL and 300 KL on the basis of the directions given by the Principal Bench and confirmed by the Hon'ble Apex Court and the guidelines issued by CPCB.

Relevant extract of NGT order is reproduced as under:

*"9. The learned counsel appearing for the Central Pollution Control Board submitted that they will come up with a further status report if some time is granted regarding the status of implementation of installation of Vapour Recovery System (VRS) in the Petroleum outlets of 100 KL and 300 KL on the basis of the directions given by the Principal Bench and confirmed by the Hon'ble Apex Court and the guidelines issued by them.*

...

*11.The Central Pollution Control Board is also directed to submit their report as directed on or before 11.01.2021 by e-filing by serving copies to be produced as per rules."*

In compliance of the order, a detailed status report is as below:

**1. VRS installation in Delhi - NCR**

The Hon'ble NGT and the Hon'ble Supreme Court directed for installation of VRS at all petrol pumps in Delhi-NCR. In compliance to these directions, both VRS stage 1B and stage II have been installed at all petrol pumps in Delhi and NCR. Detailed status on installation of VRS at retail outlets in Delhi-NCR is placed at **Annexure-I**.

**2. VRS installation in other areas (except Delhi-NCR)**

CPCB had issued directions to M/s Indian Oil Corporation Ltd., M/s Bharat Petroleum Corporation Ltd., M/s Hindustan Petroleum Corporation Ltd., M/s Mangalore Refinery and Petrochemicals. Ltd., M/s Essar, M/s Oil and Natural Gas Corporation Ltd. and M/s Reliance Industries Ltd. in February 2016 to install VRS at existing petrol pumps selling more than 300 KLPM and located in 46 million plus cities and new petrol pumps coming up with sale

potential of 300 KLPM. Status of VRS installation by Oil Marketing Companies in 46 million plus cities as per CPCB directions is enclosed as **Annexure-II**. Further, status for VRS installation at retail outlets selling more than 300 KLPM in million plus cities of Tamil Nadu as per CPCB directions is enclosed as **Annexure-III**. As per the status reported by Oil Marketing Companies (OMCs), VRS stage-II has been installed in over 90% of petrol pumps selling more than 300 KLPM and located in 46 million cities.

Further, the Hon'ble NGT vide order dated 29.01.2019 had directed CPCB to look into issue of extension of requirement of VRS in petrol pumps other than those selling 300 KL per month and located in cities with more than one million population. Subsequently, CPCB had submitted a report to the Hon'ble NGT with recommendation of expert members for installation of VRS at retail outlets selling more than 100 KL per month and located in million plus cities and retail outlets selling more than 300 KL per month and located in cities with population between 01 to 10 lakh.

The Hon'ble NGT had directed vide order dated 22.07.2019 that finalisation of timelines for VRS installation as contemplated in the report, if not yet done, may be done within one month. Following timelines were agreed with the concurrence of MoPNG:

- VRS stage II: 100 % retail outlets by August 2022 out of which 50% of retail outlets shall have VRS by September 2021.
- VRS stage IB: 100% retail outlets by February 2022 out of which 50% of retail outlets shall have VRS by July 2021.
- VRS stage IA (storage terminals): March 2024.

MoPNG vide letter dated 22.08.2019 informed CPCB that public sector OMCs namely IOCL, BPCL and HPCL have been advised to comply with the timelines for VRS installation.

CPCB on January 07, 2020 have issued guidelines for setting up of new petrol pumps recommending installation of VRS in all such new petrol pumps having sale potential more

than 100 KLPM and located in million plus cities and petrol pumps with sale potential of more than 300 KLPM and located in cities with population between 01 lakh to 10 lakh.

Further, CPCB on 18.09.2020 issued directions to M/s Indian Oil Corporation Ltd., M/s Bharat Petroleum Corporation Ltd. and M/s Hindustan Petroleum Corporation Ltd., to meet the timelines and submit progress report.

The status of installation of VRS for retail outlets of public sector OMCs i.e., M/s Indian Oil Corporation Ltd., M/s Bharat Petroleum Corporation Ltd. and M/s Hindustan Petroleum Corporation Ltd., in compliance to CPCB directions dated 18.09.2020 was also sought vide reminder letter dated 20.10.2020. However, OMCs failed to provide any progress in the matter. Instead, the OMCs referred to studies conducted by CSIR-IIP and suggested that there is no need to install VRS Stage - II as the VOCs/ TAC/ Benzene emissions is much below the allowable limits at the forecourt of the Retail Outlets and hence, the installation of VRS Stage - II at such Retail Outlets will be redundant. In response, CPCB vide letter dated 01.01.2021 informed OMCs that the study conducted by CSIR-IIP in Dehradun was only for 3 retail outlets and that the results of earlier study conducted at 43 pumps in NCR indicates not much significant difference in average levels of VOC, TAC and Benzene levels monitored between the two categories of petrol pumps i.e. those having sales more than 300 KLPM and those having sales between 150 to 300 KLPM. It was further informed that release of VOC emissions from retail outlets is not only a cause of concern for surrounding environment rather there are implications associated with release of VOCs in terms of contribution to ground level ozone and secondary organic aerosols formations and the latter contributing to rise in particulate matter levels in ambient environment. Accordingly, the OMCs were informed that directions for VRS installation are to be complied. CPCB letter dated 01.01.2021 to OMCs is enclosed as **Annexure-IV**. However, OMCs again referred to the study conducted by CSIR-IIP. Letter from BPCL dated 06.01.2021 is enclosed as **Annexure-V**.

CPCB vide letters dated 05.01.2021 and 07.01.2021 further requested these OMCs to submit progress report in the matter. Copy of CPCB letters dated 05.01.2021 and 07.01.2021 are enclosed as **Annexure-VI** and **Annexure-VII** respectively.

It is submitted that OMCs have not intimated any progress in the matter to CPCB, despite concurrence of MoPNG regarding timelines for VRS installation conveyed to CPCB in 2019.

In case of private sector OMCs, it was decided that VRS shall be installed at all existing retail outlets selling more than 100 KL per month and located in million plus cities, and, retail outlets selling more than 300 KL per month and located in cities with population between 01 lakh to 10 lakh by July 2021.

CPCB on 18.09.2020 issued directions to M/s Nayara Energy. Ltd., M/s Shell India Markets Pvt. Ltd. and M/s Reliance BP Mobility Ltd. (RIL) to submit action plan to meet the timelines.

Detailed status along with action plan for installation of VRS at retail outlets as per CPCB directions dated 18.09.2020 have been received from private sector OMCs i.e., M/s Nayara Energy. Ltd., M/s Shell India Markets Pvt. Ltd. and M/s Reliance BP Mobility Ltd.

These three private sector OMCs have committed to install VRS as per criteria mentioned in the directions within timelines and response received from these OMCs is enclosed as **Annexure-VIII**. Status for installation of VRS at retail outlets of these OMCs as per CPCB directions is enclosed at **Annexure-IX**.

**Delhi VRS status**

<b>OMC</b>	<b>No. of petrol pumps &lt; 300 KLPM</b>	<b>No. of pump installed VRS</b>	<b>No. of petrol pumps &gt; 300 KLPM</b>	<b>No. of pump installed VRS</b>
<b>IOCL</b>	109	109	77	77
<b>BPCL</b>	56	56	47	47
<b>HPCL</b>	66	66	32	32
<b>Reliance</b>	2	2	0	0
<b>Nayara</b>	1	1	1	1

**NCR VRS status**

<b>OMC</b>	<b>No. of petrol pumps &lt; 300 KLPM</b>	<b>No. of pump installed VRS</b>	<b>No. of petrol pumps &gt; 300 KLPM</b>	<b>No. of pump installed VRS</b>
<b>IOCL</b>	1398	1398	18	18
<b>BPCL</b>	444	444	11	11
<b>HPCL</b>	666	666	12	12
<b>Reliance</b>	48	48	1	1
<b>Nayara</b>	272	264*	2	2

\* For remaining 8 petrol pumps, contract termination of 4 petrol pumps is under process, 03 petrol pumps VRS installation delayed due to COVID-19 and 01 station dispensing unit not functional. Motor Spirit sale stopped from all 08 pumps since 01.10.2020.

Status of VRS installations at petrol pumps in 46 million plus cities (Sale >300 KLPM)

<b>OMC</b>	Existing as on date of directions (E)/ Newly installed (N)/ Sales crossed 300 klpn post directions (S)	No. of petrol pumps	No. of pump installed Stage 1B	No. of pump installed Stage II
<b>IOCL</b>	<b>E</b>	<b>154</b>	<b>115</b>	<b>143</b>
	<b>S</b>	<b>62</b>	<b>45</b>	<b>51</b>
	<b>N</b>	<b>5</b>	<b>2</b>	<b>3</b>
<b>BPCL</b>	<b>E</b>	<b>128</b>	<b>34</b>	<b>128</b>
	<b>S</b>	<b>53</b>	<b>13</b>	<b>41</b>
	<b>N</b>	<b>06</b>	<b>0</b>	<b>0</b>
<b>HPCL</b>	<b>E</b>	<b>90</b>	<b>35</b>	<b>89</b>
	<b>S</b>	<b>48</b>	<b>3</b>	<b>48</b>
	<b>N</b>	<b>7</b>	<b>0</b>	<b>6</b>
<b>Reliance</b>	<b>E</b>	<b>03</b>	<b>03</b>	<b>03</b>
	<b>S</b>	<b>12</b>	<b>12</b>	<b>12</b>
<b>Nayara</b>	<b>N</b>	<b>9</b>	<b>9</b>	<b>9</b>

**STATUS OF VRS INSTALLATION IN MILLION PLUS CITIES IN TAMIL NADU**  
**(Sale>300KLPM)**

**Chennai**

	<b>Total</b>	<b>Stage IB installed</b>	<b>Stage II installed</b>
<b>IOCL</b>	<b>6</b>	<b>3</b>	<b>3</b>
<b>BPCL</b>	<b>18</b>	<b>0</b>	<b>16</b>
<b>HPCL</b>	<b>6</b>	<b>3</b>	<b>6</b>
<b>RIL</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Nayara</b>	<b>0</b>	<b>0</b>	<b>0</b>

**Coimbatore**

	<b>Total</b>	<b>Stage IB installed</b>	<b>Stage II installed</b>
<b>IOCL</b>	<b>2</b>	<b>1</b>	<b>1</b>
<b>BPCL</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>HPCL</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>RIL</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Nayara</b>	<b>0</b>	<b>0</b>	<b>0</b>

**Madurai- Nil**

## केन्द्रीय प्रदूषण नियंत्रण बोर्ड

## CENTRAL POLLUTION CONTROL BOARD

**SPEED POST** पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

January 01, 2021

B-33014/30/2013/AQM

To,

The Chief General Manager  
M/s Indian Oil Corporation Limited,  
Indian Oil Bhawan, G9, Ali Yavar Jung Marg,  
Bandra East, Mumbai,  
Maharashtra 400051

**Sub: Compliance of CPCB directions dated September 18, 2020- reg.**

Sir/Madam,

This is with reference to your letter dated 27.10.2020 in response to CPCB letter dated 20.10.2020.

In this regard, it is to inform that criteria for VRS installation as well as timelines were decided in consultation with OMCs. Further, the recent study conducted by CSIR-IIP in Dehradun (July 2020) was examined and it was observed that the study for Dehradun was only conducted for 3 retail outlets. The results of earlier study conducted at 43 pumps in NCR indicates not much significant difference in average levels of VOC, TAC and Benzene levels monitored between the two categories of petrol pumps i.e. those having sales more than 300 KLPM and those having sales between 150 to 300 KLPM.

Further, it is to mention that the issue of release of VOC emissions including benzene from retail outlets is not only a cause of concern for surrounding environment rather there are implications associated with the release of VOCs in terms of contribution to ground level ozone and secondary organic aerosols formation and the latter contributing to rise in particulate matter levels in ambient environment.

Needless to say, release of VOCs from petrol pumps, largely from dispensing operations, are to be cut down as a source that is spread in significant numbers across the country.

Accordingly, directions for VRS installation are to be complied. It is requested that the progress made so far in the matter may please be submitted. The same needs to be further reported to Hon'ble NGT.

Yours faithfully,



(P. K. Gupta)

Head- AQM division



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD

**SPEED POST** पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

January 01, 2021

B-33014/30/2013/AQM

To,  
The Chief General Manager  
M/s Hindustan Petroleum Corporation Limited  
Petroleum House, 17, Jamshedji Tata Road, Mumbai  
Maharashtra 400020

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Yours faithfully,

  
(P. K. Gupta)

Head- AQM division



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD

**SPEED POST** पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

B-33014/30/2013/AQM

January 01, 2021

To,

**The Chief General Manager**  
**M/s Bharat Petroleum Corporation Limited**  
Bharat Bhavan, 4 and 6 Currimbhoy Road  
Ballard Estate, Mumbai 400001

**Sub: Compliance of CPCB directions dated September 18, 2020- reg.**

Sir/Madam,

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In this regard, it is to inform that criteria for VRS installation as well as timelines were decided in consultation with OMCs. Further, the recent study conducted by CSIR-IIP in Dehradun (July 2020) was examined and it was observed that the study for Dehradun was only conducted for 3 retail outlets. The results of earlier study conducted at 43 pumps in NCR indicates not much significant difference in average levels of VOC, TAC and Benzene levels monitored between the two categories of petrol pumps i.e. those having sales more than 300 KLPM and those having sales between 150 to 300 KLPM.

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Yours faithfully,

(P. K. Gupta)

Head- AQM division

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड  
12 / ई एण्ड एफ, मेकर टावर्स, कफ परेड, पोस्ट बॉक्स क्र. 19949  
मुंबई - 400 005. तार : पेट्रोटॉवर  
फोन : 22175000



BHARAT PETROLEUM CORPORATION LTD.  
12 / E & F, Maker Towers, Cuffe Parade, Post Box No. 19949  
Mumbai - 400 005. Gram : PETROTOWER  
Phone : 2217 5000

IND/CPCB

6<sup>th</sup> January 2021

To,

Additional Director  
AQM Division  
Central Pollution Control Board  
Ministry of Environment, Forest & Climate Change  
Govt. of India  
Parivesh Bhavan, East Arjun Nagar  
Delhi – 110032

Dear Sir,

**Direction under Section 5 of Environment (Protection) Act, 1986 regarding installation of Vapour Recovery Systems in petrol refuelling stations other than Delhi - NCR – req.**

This refers our letters and emails dated 5.10.20, 21.10.20, 27.10.20, 28.10.20, 4.11.20, 8.11.20, 18.11.20, 24.11.20, 21.12.20, on behalf of IOCL/BPCL/HPCL on the above subject.

You are kindly aware that Industry has been requesting for a brief presentation on the study done by IIP Dehradun w.r.t. applicability of VRS at Retail Outlets. During the VC on 2.11.20 on NRO siting matter, the Member Secretary consented for this deliberation to take place, as well.

To our surprise, we have received further two communications from your office dated 01.01.2021 and 05.01.2021 seeking status on the compliance of the above referred directions dated 18.9.2020.

It may kindly be noted that the IIP study report which was presented by Director IIP and his team in your office on 6.2.2020 does not suggest VRS at ROs with MS sale 100-300 KLPM, as installing such system at ROs does not serve the desired purpose of controlling VOCs meaningfully.

While OMCs are committed for environment protection, we once again request you to extend an opportunity to present the IIP Report for obvious relevance and urgency.

Grateful to convey us a convenient date to make a brief presentation by the Industry/IIP.

An early deliberation shall facilitate the conclusion of this outstanding matter.

This letter is issued on behalf of IOCL/BPCL/HPCL.

Thanking you,

Yours faithfully,  
For Bharat Petroleum Corpn. Ltd.

**Sanjeev Agrawal**  
**Chief General Manager (Retail Engg) HQ**

CC : Under Secretary, MOP&NG - Kindly refer your letter dt. 31.12.20 on the above subject.  
CC : Member Secretary, CPCB } For info, please.  
CC : Chairman, CPCB }

रजिस्टर्ड ऑफिस : भारतभवन, 4 & 6, करीमभॉय रोड, बलार्ड एस्टेट, पोस्ट बॉक्स क्र. 688, मुंबई - 400 001 टेलिक्स : 86488, 86470  
तार : केरोपेट, फोन : 022-22713000, 22714000 फॅक्स : 022-22713874



**SPEED POST**

**B-33014/30/2013/AQM**

**January 05, 2021**

To,

**The Chief General Manager**  
**M/s Indian Oil Corporation Limited,**  
Indian Oil Bhawan, G9, Ali Yavar Jung Marg,  
Bandra East, Mumbai,  
Maharashtra 400051

**Sub: Compliance of CPCB directions dated September 18, 2020- reg.**

Sir/Madam,

This is with reference to CPCB letter dated 01.01.2021 regarding subject matter, wherein it was informed that directions for VRS installation are to be complied and progress made so far in the matter is to be submitted for further reporting to the Hon'ble NGT.

In this regard, it is to inform that same is still awaited. Accordingly, it is requested to provide the status report as per CPCB directions immediately.

Yours faithfully,

  
**(P. K. Gupta)**

Head- AQM division



**SPEED POST**

**B-33014/30/2013/AQM**

**January 05, 2021**

To,  
**The Chief General Manager,**  
**M/s Hindustan Petroleum Corporation Limited,**  
Petroleum House, 17, Jamshedji Tata Road, Mumbai,  
Maharashtra 400020

**Sub: Compliance of CPCB directions dated September 18, 2020- reg.**

Sir/Madam,

This is with reference to CPCB letter dated 01.01.2021 regarding subject matter, wherein it was informed that directions for VRS installation are to be complied and progress made so far in the matter is to be submitted for further reporting to the Hon'ble NGT.

In this regard, it is to inform that same is still awaited. Accordingly, it is requested to provide the status report as per CPCB directions immediately.

Yours faithfully,

**(P. K. Gupta)**

Head- AQM division



**SPEED POST**

**B-33014/30/2013/AQM**

**January 05, 2021**

To,  
**The Chief General Manager**  
**M/s Bharat Petroleum Corporation Limited**  
Bharat Bhavan, 4 and 6 Currimbhoy Road  
Ballard Estate, Mumbai 400001

**Sub: Compliance of CPCB directions dated September 18, 2020- reg.**

Sir/Madam,

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In this regard, it is to inform that same is still awaited. Accordingly, it is requested to provide the status report as per CPCB directions immediately.

Yours faithfully,

  
**(P. K. Gupta)**

Head- AQM division



**SPEED POST**

**B-33014/30/2013/AQM**

**January 07, 2021**

To,  
**The Chief General Manager,**  
**M/s Indian Oil Corporation Limited,**  
 Indian Oil Bhawan, G9, Ali Yavar Jung Marg,  
 Bandra East, Mumbai,  
 Maharashtra 400051

**Sub: Compliance of CPCB directions dated September 18, 2020- reg.**

Sir/Madam,

This is with reference to your letter dated 06.01.2021 in response to CPCB letters dated 01.01.2021 and 05.01.2021.

It is to inform that the Hon'ble NGT vide order dated 29.01.2019 had directed CPCB to look into issue of extension of requirement of VRS in petrol pumps other than those selling 300 KL per month and located in cities with more than one million population. Subsequently, CPCB had submitted a report to the Hon'ble NGT with recommendation of expert members for installation of VRS at retail outlets selling more than 100 KL per month and located in million plus cities and retail outlets selling more than 300 KL per month and located in cities with population between 01 to 10 lakh.

The Hon'ble NGT had further directed vide order dated 22.07.2020 that finalisation of timelines for VRS installation as contemplated in the report, if not yet done, may be done within one month. MoPNG vide letter dated 15.07.2019 had requested OMCs to strictly adhere to the timelines committed before the Hon'ble NGT.

However, no progress has been reported in the matter for the past one year, indicating non-compliance of CPCB directions and the orders of the Hon'ble NGT. The studies conducted by IIP, Dehradun have been examined and it was decided that VOCs from petrol pumps must be controlled. This has already been conveyed vide CPCB letter dated 01.01.2021.

Accordingly, it is requested to provide the status report, in compliance to CPCB directions, at the earliest.

Yours faithfully,

  
**(P. K. Gupta)**

Head- AQM division



**SPEED POST**

**B-33014/30/2013/AQM**

**January 07, 2021**

To,

**The Chief General Manager**  
**M/s Bharat Petroleum Corporation Limited**  
 Bharat Bhavan, 4 and 6 Currimbhoy Road  
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This is with reference to your letter dated 06.01.2021 in response to CPCB letters dated 01.01.2021 and 05.01.2021.

It is to inform that the Hon'ble NGT vide order dated 29.01.2019 had directed CPCB to look into issue of extension of requirement of VRS in petrol pumps other than those selling 300 KL per month and located in cities with more than one million population. Subsequently, CPCB had submitted a report to the Hon'ble NGT with recommendation of expert members for installation of VRS at retail outlets selling more than 100 KL per month and located in million plus cities and retail outlets selling more than 300 KL per month and located in cities with population between 01 to 10 lakh.

The Hon'ble NGT had further directed vide order dated 22.07.2020 that finalisation of timelines for VRS installation as contemplated in the report, if not yet done, may be done within one month. MoPNG vide letter dated 15.07.2019 had requested OMCs to strictly adhere to the timelines committed before the Hon'ble NGT.

However, no progress has been reported in the matter for the past one year, indicating non-compliance of CPCB directions and the orders of the Hon'ble NGT. The studies conducted by IIP, Dehradun have been examined and it was decided that VOCs from petrol pumps must be controlled. This has already been conveyed vide CPCB letter dated 01.01.2021.

Accordingly, it is requested to provide the status report, in compliance to CPCB directions, at the earliest.

Yours faithfully,



**(P. K. Gupta)**

Head- AQM division



**SPEED POST**

**B-33014/30/2013/AQM**

**January 07, 2021**

To,

**The Chief General Manager,**  
**M/s Hindustan Petroleum Corporation Limited,**  
 Petroleum House, 17, Jamshedji Tata Road, Mumbai,  
 Maharashtra 400020

**Sub: Compliance of CPCB directions dated September 18, 2020- reg.**

Sir/Madam,

This is with reference to your letter dated 06.01.2021 in response to CPCB letters dated 01.01.2021 and 05.01.2021.

It is to inform that the Hon'ble NGT vide order dated 29.01.2019 had directed CPCB to look into issue of extension of requirement of VRS in petrol pumps other than those selling 300 KL per month and located in cities with more than one million population. Subsequently, CPCB had submitted a report to the Hon'ble NGT with recommendation of expert members for installation of VRS at retail outlets selling more than 100 KL per month and located in million plus cities and retail outlets selling more than 300 KL per month and located in cities with population between 01 to 10 lakh.

The Hon'ble NGT had further directed vide order dated 22.07.2020 that finalisation of timelines for VRS installation as contemplated in the report, if not yet done, may be done within one month. MoPNG vide letter dated 15.07.2019 had requested OMCs to strictly adhere to the timelines committed before the Hon'ble NGT.

However, no progress has been reported in the matter for the past one year, indicating non-compliance of CPCB directions and the orders of the Hon'ble NGT. The studies conducted by IIP, Dehradun have been examined and it was decided that VOCs from petrol pumps must be controlled. This has already been conveyed vide CPCB letter dated 01.01.2021.

Accordingly, it is requested to provide the status report, in compliance to CPCB directions, at the earliest.

Yours faithfully,

**(P. K. Gupta)**

Head- AQM division



RBML/CPCB/04/2020  
November 3, 2020

**To,**  
**Shri. P.K. Gupta,**  
**Additional Director – AQM Division,**  
**Central Pollution Control Board**  
**Parivesh Bhawan, East Arjun Nagar,**  
**Delhi – 110 032.**

**Sub.:** Compliance of CPCB directions dated September 18, 2020 – reg.

**Ref. :** (1) Your Letter Ref. B-33014/30/2013/AQM dated September 18, 2020;  
(2) Our Letter Ref. RBML/CPCB/03 dated October 11, 2020;  
(3) Your Letter Ref. B-33014/30/2013/AQM dated October 29, 2020;

Dear Sir,

In furtherance to the letter dated 18th September 2020 issued by your office directing us to submit list of retail outlets selling more than 100 KL per month located in the 46 specified million plus cities and retail outlets selling more than 300 KL per month located in cities with population between 01 lakh to 10 lakhs along with action plan for VRS installation, we had vide our letter dated 11th October 2020, furnished you with Annexures- A, B & C giving the required details.

By your letter dated 29th October 2020, we are now directed to provide the aforesaid information for 53 specified million plus cities/urban agglomerations instead of the 46 million plus cities originally mentioned.

In this regard, we hereby submit you with the revised information pertaining to petrol pumps selling > 100 KLPM < 300 KLPM of MS located in the 53 cities/urban agglomerations with million plus population, as specified in your letter dated 29th October 2020:

<b>Category</b>	<b>No. of ROs</b>	<b>Status /Action Plan of Installation of VRS</b>	<b>List</b>
Petrol pumps selling more than 100 KL/month, but less than 300 KL/month of MS located in 53 million plus cities/urban agglomerations (Other than NCR)	35	Completion Target: July 2021	Annexure-B

**Reliance BP Mobility Limited.**

**Corporate Office:** Reliance Corporate Park, 5C, Second Floor, Thane Belapur Road, Ghansoli, Navi Mumbai 400 701, India.

**Registered Office:** Maker Chambers IV, 3<sup>rd</sup> Floor, 222 Nariman Point, Mumbai - 400 021, India. **CIN:** U50100MH2015PLC327401



Above information is based on the average sales of Motor Spirit in KL at retail outlets during the last 6 months. These numbers may undergo change with any modification in municipal limits/fluctuation in MS sale.

Accordingly, the revised Annexure-B providing with the list of petrol pumps with their respective city and location details is furnished herewith.

Kindly note that the information furnished by us in Annexures A & C of our letter dated 11th October 2020 remain unchanged.

Kindly acknowledge.

Thanking You,

**Rakesh Kohli**

For Reliance BP Mobility Limited

Encl.: Revised Annexure- B

**Annexure-B**

**Petrol pumps selling more than 100 KL/month, but less than 300 KL/month of MS located in 53 million plus cities/urban agglomerations with million plus population (Other than Delhi & NCR):**

S.No.	City	RO Code	RO Location
1	Visakhapatnam	APC055	Vizag-Gurudwara Jn
2	Visakhapatnam	APC053	Vizag City – Asilmetta
3	Raipur	CGF010	Ring road 2 , Raipur
4	Ahmedabad	GJC118	Ahmedabad East-P1
5	Ahmedabad	GJC123	Ahmedabad East-P6
6	Rajkot	GJC045	Rajkot City-TA1-P1
7	Rajkot	GJC051	Rajkot City-TA5-P5
8	Rajkot	GJC050	Rajkot City - Chitralkha Circle
9	Ahmedabad	GJC119	Ahmedabad East-P2
10	Ahmedabad	GJC006	Ahmedabad East-P8
11	Surat	GJC016	Surat-Udhna Navsari Rd-P3
12	Vadodara	GJC136	IPCL Corporate CRO
13	Vadodara	GJC134	IPCL Baroda HT Road CRO
14	RANCHI	JHC002	Ranchi P1 HEC
15	DHANBAD	JHF053	Bhuphod
16	Bangalore	KRC038	Bangalore, MAGADI ROAD
17	Bangalore	KRC051	Bangalore, Nandini Layout
18	Bangalore	KRF032	Devanhalli FF
19	Nashik	MHF085	Nasik City-VII
20	Navi Mumbai	MHC117	Sanpada - Palm Beach Rd
21	Nashik	MHC037	Nasik City IV
22	Aurangabad	MHC070	Aurangabad P4
23	Bhopal	MPF083	Lalghati
24	Jabalpur	MPF096	Jabalpur
25	Gwalior	MPF090	Bhind road Gwalior
26	Bhopal	MPF086	Ghandhinagar, Bhopal
27	Ludhiana	PBC028	Basti Joidhewal Chowk, Ludhiana
28	Hyderabad	APF003	Hyderabad -P49
29	Hyderabad	APC040	Patencheru/Ramachandrapuram
30	Hyderabad	APF095	Attapur
31	Madurai	TNC077	Madurai , TPK Road
32	Chennai	TNF121	Ambattur - Red Hills Road
33	Chennai	TNF027	Awadi (Tiruvallore)
34	Kanpur	UEF080	Chaubepur FF
35	Kota	RJT022	Kota-II

**Reliance BP Mobility Limited.**

**Corporate Office:** Reliance Corporate Park, 5C, Second Floor, Thane Belapur Road, Ghansoli, Navi Mumbai 400 701, India.

**Registered Office:** Maker Chambers IV, 3<sup>rd</sup> Floor, 222 Nariman Point, Mumbai - 400 021, India. **CIN:** U50100MH2015PLC327401



RBML/CPCB/03/2020

October 11, 2020

To,  
Shri Shiv Das Meena,  
Chairman,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
**Delhi – 110 032**

Subject: Direction under Section-5 of Environment (Protection) Act, 1986 regarding installation of Vapour Recovery System at Petrol Refuelling Stations other than Delhi-NCR

Dear Sir,

This is with reference to your letter No. B-33014/30/2013/AQM dated 18<sup>th</sup> September 2020 directing us to comply with certain requirements related to the installation of Vapour Recovery System (VRS).

With regard to your direction to furnish the list of retail outlets selling more than 100 KL per month located in million plus cities, and retail outlets selling more than 300 KL per month located in cities with population between 01 lakh to 10 lakhs along with the action plan for VRS installation, we hereby submit as under:

Category	No. of	Status /Action Plan of Installation of VRS	List
Petrol pumps selling more than 300 KL/month of MS located in 46 cities with million plus population (Other than NCR)	17	Installation completed at all 17 Petrol Pumps	Annexure-A
Petrol pumps selling more than 100 KL/month, but	34	Completion Target: July 2021	Annexure-B

**Reliance BP Mobility Limited.**

**Corporate Office:** 2<sup>nd</sup> Floor, 5C, Reliance Corporate Park, Thane Belapur Road, Ghansoli, Navi Mumbai – 400701.

**Registered Office:** 3<sup>rd</sup> Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021. **Phone:** +91-22-3555-5000.

**CIN:** U50100MH2015PLC327401



Category	No. of	Status /Action Plan of Installation of VRS	List
less than 300 KL/month of MS located in 46 cities with million plus population (Other than NCR)			
Petrol pumps selling more than 300 KL/month of MS located in cities with population between 01 Lakh & 10 lakh (Other than NCR)	4	Completion Target: July 2021	Annexure-C

Above information is based on the average sales of Motor Spirit at retail outlets during the last 6 months, and the population data of the cities have been sourced from 2011 census information.

The aforesaid information is based on the following:

- (i) Average monthly sales of Motor Spirit in KL during the last 6 months;
- (ii) Population data of cities as per 2011 Census;

These numbers may undergo change with any modification in municipal limits/fluctuation in MS sale.

Kindly note that the list of petrol pumps with their respective city and location details are given in the enclosures furnished herewith as Annexures A, B and C.

As required, we will also keep submitting monthly progress reports on the status of VRS installation.

Thanking You,

**Rakesh Kohli**

For Reliance BP Mobility Limited

Encl.: Annexures A, B and C.

**Reliance BP Mobility Limited.**

**Corporate Office:** 2<sup>nd</sup> Floor, 5C, Reliance Corporate Park, Thane Belapur Road, Ghansoli, Navi Mumbai – 400701.

**Registered Office:** 3<sup>rd</sup> Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021. **Phone:** +91-22-3555-5000.

**CIN:** U50100MH2015PLC327401



**Petrol pumps selling more than 300 KL/month of MS located in 46 cities with million plus population (Other than Delhi & NCR):**

S. No.	City	RO Code	RO Location
1	Raipur	CGF001	Dhamtari Road
2	Ahmedabad	GJC127	Ahmedabad East-P9
3	Ahmedabad	GJC121	Ahmedabad East-P4
4	Surat	GJC019	Surat-Varachha Rd-P6
5	Surat	GJC022	Surat-Bhagal Jn-Ved Rd-P8"
6	Vadodara	GJC077	Baroda P9 Ajwa Road
7	Vadodara	GJC074	Baroda-P6"-R V Desai Rd
8	Nashik	MHC039	Nasik City VI
9	Kalyan-Dombivali	MHF003	Ambarnath
10	Vasai-Virar	MHC072	Mira Bhayander Main Road, Bhayander
11	Nagpur	MHC060	Nagpur CO 3
12	Bhopal	MPC025	Bhopal City - Berasia Road
13	Ludhiana	PBC017	Ludhiana City
14	Jaipur	RJC036	Kalwar Road
15	Jaipur	RJC009	Jaipur City - JLN Marg
16	Varanasi	UEC018	Mehmoorganj
17	Lucknow	UEF079	Lucknow P5

**Reliance BP Mobility Limited.**

**Corporate Office:** 2<sup>nd</sup> Floor, 5C, Reliance Corporate Park, Thane Belapur Road, Ghansoli, Navi Mumbai – 400701.

**Registered Office:** 3<sup>rd</sup> Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021. **Phone:** +91-22-3555-5000.

**CIN:** U50100MH2015PLC327401

**Annexure-B**

**Petrol pumps selling more than 100 KL/month, but less than 300 KL/month of MS located in 46 cities with million plus population (Other than Delhi & NCR):**

S.No.	City	RO Code	RO Location
1	Visakhapatnam	APCo55	Vizag-Gurudwara Jn
2	Visakhapatnam	APCo53	Vizag City – Asilmetta
3	Raipur	CGFo10	Ring road 2 , Raipur
4	Ahmedabad	GJC118	Ahmedabad East-P1
5	Ahmedabad	GJC123	Ahmedabad East-P6
6	Rajkot	GJC045	Rajkot City-TA1-P1
7	Rajkot	GJC051	Rajkot City-TA5-P5
8	Rajkot	GJC050	Rajkot City - Chitralekha Circle
9	Ahmedabad	GJC119	Ahmedabad East-P2
10	Ahmedabad	GJC006	Ahmedabad East-P8
11	Surat	GJC016	Surat-Udhna Navsari Rd-P3
12	Vadodara	GJC136	IPCL Corporate CRO
13	Vadodara	GJC134	IPCL Baroda HT Road CRO
14	RANCHI	JHC002	Ranchi P1 HEC
15	DHANBAD	JHF053	Bhuphod
16	Bangalore	KRC038	Bangalore, MAGADI ROAD
17	Bangalore	KRC051	Bangalore, Nandini Layout
18	Bangalore	KRF032	Devanhalli FF
19	Nashik	MHF085	Nasik City-VII
20	Navi Mumbai	MHC117	Sanpada - Palm Beach Rd
21	Nashik	MHC037	Nasik City IV
22	Aurangabad	MHC070	Aurangabad P4
23	Bhopal	MPFo83	Lalghati
24	Jabalpur	MPFo96	Jabalpur
25	Gwalior	MPFo90	Bhind road Gwalior
26	Bhopal	MPFo86	Ghandhinagar, Bhopal
27	Ludhiana	PBC028	Basti Joidhewal Chowk, Ludhiana
28	Hyderabad	APFo03	Hyderabad -P49
29	Hyderabad	APCo40	Patencheru/Ramachandrapuram
30	Hyderabad	APFo95	Attapur
31	Madurai	TNC077	Madurai , TPK Road
32	Chennai	TNF121	Ambattur - Red Hills Road
33	Chennai	TNF027	Awadi (Tiruvallore)
34	Kanpur	UEFo80	Chaubepur FF

**Reliance BP Mobility Limited.**

**Corporate Office:** 2<sup>nd</sup> Floor, 5C, Reliance Corporate Park, Thane Belapur Road, Ghansoli, Navi Mumbai – 400701.

**Registered Office:** 3<sup>rd</sup> Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021. **Phone:** +91-22-3555-5000.

**CIN:** U50100MH2015PLC327401



**Petrol pumps selling more than 300 KL/month of MS located in cities with population between 01 Lakh & 10 lakh (Other than Delhi & NCR):**

<b>S.No.</b>	<b>City</b>	<b>RO Code</b>	<b>RO Location</b>
1	Moradabad	UWC016	Moradabad City-Majhola road
2	Dehradun	UTC004	Dehradun-Haridwar road
3	Rishikesh	UTF001	Rishikesh
4	Bhavnagar	GJC104	Bhavnagar City-P4

**Reliance BP Mobility Limited.**

**Corporate Office:** 2<sup>nd</sup> Floor, 5C, Reliance Corporate Park, Thane Belapur Road, Ghansoli, Navi Mumbai – 400701.

**Registered Office:** 3<sup>rd</sup> Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021. **Phone:** +91-22-3555-5000.

**CIN:** U50100MH2015PLC327401

Email

P K GUPTA ADDITIONAL DIRECTOR

**RE: CPCB letter dated 05.11.2020 regarding CPCB directions for VRS installation**

**From :** Sidharth Prasad <Sidharth.Prasad@shell.com> Thu, Nov 05, 2020 07:05 PM  
**Subject :** RE: CPCB letter dated 05.11.2020 regarding CPCB directions for VRS installation 1 attachment  
**To :** P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>, Neetu Sodhi <Neetu.Sodhi@shell.com>, Adithya Vidyasagar <Adithya.Vidyasagar@shell.com>  
**Cc :** Member Secretary CPCB <mscb.cpcb@nic.in>, Ankush Tewani <ankush.cpcb@nic.in>

Dear Sir,

We have already submitted the Action Plan today. I am once again sharing the details for your reference.

Regards  
Sidharth Prasad  
Advisor-Public Policy & Government  
Shell India  
Mob- 9560202359

---

**From:** P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>  
**Sent:** Thursday, November 5, 2020 6:53 PM  
**To:** SODHI, NEETU SIMPL-PTC/O/DRS <Neetu.Sodhi@shell.com>; Vidyasagar, S V Adithya SIMPL-LSD/RI <Adithya.Vidyasagar@shell.com>; Prasad, Sidharth SIMPL-GRG <Sidharth.Prasad@shell.com>  
**Cc:** Member Secretary CPCB <mscb.cpcb@nic.in>; Ankush Tewani <ankush.cpcb@nic.in>  
**Subject:** CPCB letter dated 05.11.2020 regarding CPCB directions for VRS installation

Think Secure. This email is from an external source.

Sir,

Please find enclosed CPCB letter dated 05.11.2020.

Regards,  
P. K. Gupta  
Divisional Head - AQM  
Central Pollution Control Board  
East Arjun Nagar  
Delhi - 110032  
Tel.:43102432  
Mob: 9968276538



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 **Annexure 1-VRS Data for CPCP submission.docx**  
17 KB

<b>Sites with &gt;100KLM of Volumes and City Population &gt; 10 Lacs (VRS Already Installed)</b>			
<b>State</b>	<b>City</b>	<b>No. of Sites</b>	<b>Status</b>
Gujarat	Ahmedabad	2	Completed
Gujarat	Vadodara	3	Completed
Gujarat	Rajkot	1	Completed
Gujarat	Surat	5	Completed
Gujarat	Bharuch	2	Completed
Gujarat	Bharuch-Ankelshwar	1	Completed
Gujarat	Gandhidham	1	Completed
Gujarat	Bhavnagar	1	Completed
Karnataka	Bangalore	8	Completed
Karnataka	Mysore	1	Completed
Karnataka	Hubli/Dharwad	4	Completed
Karnataka	Mangalore	2	Completed
Maharashtra	Nasik	4	Completed
Maharashtra	Thane	3	Completed
Tamil Nadu	Chennai	8	Completed
Andra Pradesh	Visakhapatnam	1	Completed
Telangana	Hyderabad	1	Completed
<b>TOTAL</b>		<b>48</b>	

<b>Sites with &gt;100KLM of Volumes and City Population &gt; 10 Lacs (VRS to be installed)</b>			
<b>State</b>	<b>City</b>	<b>No. of Sites</b>	<b>Planned Month of Installation</b>
Gujarat	Ahmedabad	16	July,2021
Gujarat	Vadodara	6	July,2021
Gujarat	Rajkot	4	July,2021
Gujarat	Surat	5	July,2021
Karnataka	Bangalore	42	July,2021
Karnataka	Hubli/	3	July,2021
Karnataka	Mysore	2	July,2021
Maharashtra	Pune	15	July,2021
Maharashtra	Thane	1	July,2021
Tamil Nadu	Chennai	20	July,2021
Tamil Nadu	Coimbatore	1	July,2021
<b>TOTAL</b>		<b>115</b>	July,2021

<b>Sites with &gt;300 KLPM of Volumes and City Population between 1 Lac -10 Lacs</b>			
<b>State</b>	<b>City</b>	<b>No. of Sites</b>	<b>Planned Month of Installation</b>
Karnataka	Tumkur	1	July,2021



24.11.2020

The Hon'ble Chairman

Central Pollution Control Board,

New Delhi (Kind Attention – Mr Ankush Tewani)

Dear Sir,

**Direction under Sec 5 of Environment (Protection) Act, 1986 regarding the installation of Vapour Recovery Systems in petrol refuelling stations other than Delhi – NCR reg**

We write in response to your e-mail dated 6.11.2020 on the subject.

We have re-verified the lists submitted by us earlier against the list of 53 cities / urban agglomerations wherein the population is more than 1 million as per the 2011 census. Having carefully checked the exact locations of our retail outlets, we have revised our list to exclude nine retail outlets, which fall outside the city municipal limits / urban agglomerations. Also excluded are two retail outlets, which we had identified for VRS installation under category of 300 KL PM MS sales as these retail outlets were inadvertently considered in the list. The revised lists are attached herewith. We regret the inconvenience caused.

Thanking you,

Yours Truly

For Nayara Energy Limited,

A handwritten signature in black ink, appearing to read "Madhur Taneja", is written over a white background.

Madhur Taneja

CEO (Retail)

**Nayara Energy Limited (Formerly known as Essar Oil Limited)**  
5th Floor, Jet Airways Godrej BKC, Plot No. C-68, G Block, Bandra  
Gujarat 361 305, India  
Kurla Complex, Bandra East, Mumbai 400051, Maharashtra, India

T +91 22 7132 1010 | F +91 22 6708 2177  
E corp@nayaraenergy.com

**Registered Office:**

Khambhalia, Post Box No.24, Dist. Devbhumi Dwarka,

T +91 2833 661444 | F +91 28 3366 2929

CIN: U11100GJ1989PLC32116  
[www.nayaraenergy.com](http://www.nayaraenergy.com)

300 KLPM + Ros

Sr.No.	Name of Petrol Pumps	Location of Petrol Pumps	Date of Commissioning of VRS Stage 1B	Date of Commissioning of VRS Stage II
1	Elhaam Corporation	AHMEDABAD	Expected by 31-03-2021	Expected by 31-03-2021

## 100 KLPM+ MS

Sr.No.	Name of Petrol Pumps	Location of Petrol Pumps	Date of Commissioning of VRS Stage 1B	Date of Commissioning of VRS Stage II
1	P.S.Rathore & Co	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
2	Shree Shiv Shakti Filling Station	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
3	Vaishakhi Corporation	Surat	Expected by 31-05-2021	Expected by 31-05-2021
4	Samriddhi Petro Products Pvt Ltd	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
5	Kamdhenu Petroleum	Pune	Expected by 31-05-2021	Expected by 31-05-2021
6	Auto Pushp	Mumbai Z O	Expected by 31-05-2021	Expected by 31-05-2021
7	Shri Pramukhswami Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
8	Pullha Reddy Filling Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
9	Sudarshan Petroleum	Madhya Pradesh	Expected by 31-05-2021	Expected by 31-05-2021
10	Baba Fuels Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
11	Mamatha Petroleum	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
12	Sri Agencies	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
13	MGR Petroleum	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
14	Murad Petroleum Hub	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
15	Kaanha Fuels	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
16	Nithin & Co	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
17	Chandan Filling Center	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
18	Samriddhi Petro Products	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
19	Omkaara Fuel Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
20	Onkar Petro	Punjab	Expected by 31-05-2021	Expected by 31-05-2021
21	Mahalaxmi Filling Station	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
22	Dhathri Fuels	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
23	Jaglal Yadav Filling Station	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
24	R R Fuels	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
25	Vishnu Enterprises	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
26	Gurudev Petro	Punjab	Expected by 31-05-2021	Expected by 31-05-2021
27	Shri Manjunatha Fuels	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
28	Karnataka Fuel Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
29	Geetha Enterprises	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
30	Mauli Petroleum	Pune	Expected by 31-05-2021	Expected by 31-05-2021
31	Shree Krishna Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
32	Panchamukhi Fuel Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
33	Navvakar Petrol Pumps	Pune	Expected by 31-05-2021	Expected by 31-05-2021
34	Srinidhi Service Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
35	Manvik Fuel Junction	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
36	Balaji Petro Services	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
37	V J Filling Station	Punjab	Expected by 31-05-2021	Expected by 31-05-2021
38	Maa Gayatri Filling Station	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
39	SLNS Nanakramguda Fuels	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
40	Sri Santhoshimaa Filling Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
41	Jalaram Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
42	Sree Venkateshwara Agency	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
43	Maa Santoshi Enterprises	Pune	Expected by 31-05-2021	Expected by 31-05-2021
44	Panchamukhi Fuel Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
45	Rifai Filling Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
46	Al Aziz Allapur Fueling Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
47	Poorna Fuel Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
48	Sri Lakshmi Annapoorneshwari Fuels	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
49	Jhalak Fuels	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021

50	Mithvassaa Ventures Private Limited	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
51	Shri Bankey Bihari Filling Station	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
52	Ahluwalia Filling Station	Punjab	Expected by 31-05-2021	Expected by 31-05-2021
53	Balaji Fuels	Nagpur	Expected by 31-05-2021	Expected by 31-05-2021
54	Shree Gajanan Auto	Mumbai Z O	Expected by 31-05-2021	Expected by 31-05-2021
55	Sai Shakti Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
56	Exito Petro Hub (Unigas)	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
57	Indu Fuel Centre	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
58	Saroj Automobile	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
59	Shreeji Associates	Surat	Expected by 31-05-2021	Expected by 31-05-2021
60	Saif Enterprises	Madhya Pradesh	Expected by 31-05-2021	Expected by 31-05-2021
61	Anish Filling Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
62	Manas Agro Industries And	Nagpur	Expected by 31-05-2021	Expected by 31-05-2021
63	Prakash Motors	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
64	Om Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
65	Shri Doodha Mata Fuels	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
66	SRN Service Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
67	TSM Filling Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
68	Pakhi Fuels LLP	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
69	Yadadri Filling Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
70	Patel Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
71	Veena Petroleum	Punjab	Expected by 31-05-2021	Expected by 31-05-2021
72	Prasad Veerappa Agencies	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
73	Sri Venkateshwara Fuels	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
74	Suba Singh Filling Station	Punjab	Expected by 31-05-2021	Expected by 31-05-2021
75	Vishal Gas Services	Pune	Expected by 31-05-2021	Expected by 31-05-2021
76	RP Filing Station	Punjab	Expected by 31-05-2021	Expected by 31-05-2021
77	K C Filling Station	Lucknow	Expected by 31-05-2021	Expected by 31-05-2021
78	Shree Hayagreevaa Oil & Gas	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
79	Patel Fuels	Surat	Expected by 31-05-2021	Expected by 31-05-2021
80	Sri Sai Petro Point	Vijayawada	Expected by 31-05-2021	Expected by 31-05-2021
81	Elite Gasoline	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
82	C.A.Enterprises	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
83	Brothers Filling Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
84	Sri Venkateshwara Filling Station	Hyderabad	Expected by 31-05-2021	Expected by 31-05-2021
85	SSS Petro Service	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
86	S K Fuels	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
87	Mittal Petro Point	Madhya Pradesh	Expected by 31-05-2021	Expected by 31-05-2021
88	Sai Fuel Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
89	Lingala Byraweshwara Enterprises	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
90	R. D. Ahir Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
91	Sri Ranganatha Service Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
92	Benaka Fuel Center	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
93	Mookambika Pit Stop	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
94	Achyutha Fuels	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
95	A P Petroleum	Mumbai Z O	Expected by 31-05-2021	Expected by 31-05-2021
96	Moraya Transport Terminus	Pune	Expected by 31-05-2021	Expected by 31-05-2021
97	Samriddhi Petro Products Pvt Ltd.	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
98	S R Fuels	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
99	Ridhima Fuels Private Limited	Madhya Pradesh	Expected by 31-05-2021	Expected by 31-05-2021
100	Somiba Fuel	Surat	Expected by 31-05-2021	Expected by 31-05-2021
101	Sowmya Fuel Station	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021

102	Mangalmurti Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
103	Bhakti Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
104	Suvarna Krishna Petroleum	Mumbai Z O	Expected by 31-05-2021	Expected by 31-05-2021
105	Royal Fuels	Bangalore	Expected by 31-05-2021	Expected by 31-05-2021
106	Umang Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
107	Anthem Petroleum	Surat	Expected by 31-05-2021	Expected by 31-05-2021
108	Visvin Agencies	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
109	T.Ganesan Petro Agency	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
110	Sri Ramachandran Agencies	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
111	Munishwar Enterprises	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
112	V R N Enterprises	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
113	Kamaldeep Enterprises	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
114	Thilaga Agency	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
115	Malar Agencies	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
116	Universal Fuels	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
117	Shrivaaru Filling Station	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
118	Masi Reddi Enterprises	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
119	Sai Baba Fuels	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
120	Meena Fuels	Chennai	Expected by 31-05-2021	Expected by 31-05-2021
121	Subbu Fuels	Coimbatore	Expected by 31-05-2021	Expected by 31-05-2021
122	Sai Siddhi Infrastructures	Coimbatore	Expected by 31-05-2021	Expected by 31-05-2021
123	Inndway Agency	Coimbatore	Expected by 31-05-2021	Expected by 31-05-2021
124	Palaniswamy Agencies	Coimbatore	Expected by 31-05-2021	Expected by 31-05-2021
125	Subbiah Gounder Fuels	Coimbatore	Expected by 31-05-2021	Expected by 31-05-2021
126	Raamasamy Gounder Agency	Coimbatore	Expected by 31-05-2021	Expected by 31-05-2021
127	J S Enterprises	Coimbatore	Expected by 31-05-2021	Expected by 31-05-2021

300 KLPM completed

<b>Sr.No.</b>	<b>Name of Petrol Pumps</b>	<b>Location of Petrol Pumps</b>	<b>Status of Commissioning of VRS Stage 1B</b>	<b>Status of Commissioning of VRS Stage II</b>
1	Amit Corporation	VADODARA	Completed	Completed
2	J P Petroleum	VADODARA	Completed	Completed
3	Sai Sanskriti Auto Fuel	SURAT	Completed	Completed
4	Vrajpari Corporation	SURAT	Completed	Completed
5	Marathon Gas	VADODARA	Completed	Completed
6	Pari Petroleum	SURAT	Completed	Completed
7	M C Fuels	BANGLAORE-URB	Completed	Completed
8	Shree Poorna Pragna Fuel Station	BANGLAORE-URB	Completed	Completed
9	Shree Veera Venkata Rajesh	Vijaywada	Completed	Completed

Email

P K GUPTA ADDITIONAL DIRECTOR

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**RE: Compliance of CPCB directions dated September 18, 2020- reg.**

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**From :** Madhur Taneja <Madhur.Taneja@nayaraenergy.com> Thu, Jan 07, 2021 02:30 PM  
**Subject :** RE: Compliance of CPCB directions dated September 18, 2020- reg.  
**To :** P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>  
**Cc :** Ankush Tewani <ankush.cpcb@nic.in>, santosh deshpane <santosh.deshpande@nayaraenergy.com>

Dear Sir,

You are absolutely correct in your observation that Retail Outlet in Ahmedabad (Elhaam Corporation) falls under more than 10 lakh category city. This is the only Retail Outlet selling more than 300 KLPM where VRS installation is in progress and expected to complete latest by 31<sup>st</sup> March, 2021.

We have also completed VRS installation at 9 outlets which were selling more than 300 KLPM already but all these outlets are located in cities with a population of more than a million ( Surat , Vadodara, Bangalore , Vijayawada) – Outlet wise details has also been provided earlier.

***So as such we do not have any outlet present in cities with a population between 1 lakh -10 lakh where sales is more than 300 KLPM.***

Regards

**Madhur Taneja**  
CEO Retail

**Nayara Energy Limited**

5th Floor, Jet Airways Godrej BKC, Plot No. C-68, G Block, Bandra Kurla Complex,  
Bandra East, Mumbai 400051, Maharashtra, India

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**Speak Up! If you experience or observe any misconduct or unethical behaviour, please call our Whistle-blower hotline toll-free number 1800-266-2800.**

 **Please don't print this e-mail unless you really need to.**

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**Status of VRS Installation at retail outlets as per CPCB directions dated 18.09.2020**

<b>Oil Marketing Companies</b>	<b>Details of ROs and installation of VRS</b>	<b>Petrol pumps selling more than 100 KL/month and located in cities with million plus population (Other than NCR)</b>	<b>Petrol pumps selling more than 300 KL/month and located in cities with population between 01 Lakh &amp; 10 lakh (Other than NCR)</b>
<b>RIL</b>	Total No of Petrol Pumps	52	4
	Installed Stage IB	17	0
	Installed Stage II	17	0
<b>Nayara</b>	Total No of Petrol Pumps	137	0
	Installed Stage IB	9	0
	Installed Stage II	9	0
<b>Shell*</b>	Total No of Petrol Pumps	163	1
	Installed Stage IB	48	0
	Installed Stage II	48	0

\* Directions to M/s Shell were issued for the first time.